

## Annexure-5

Name of the Corporate Debtor: Essar Power (Jharkhand) Limited; Date of Commencement of Liquidation: January 03, 2020;  
List of Stakeholders as on: January 03, 2020 updated as on August 30, 2022

## List of Operational Creditors (Government Dues)

(Amount in ₹)

Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Income Tax	Central	25/10/18	83,32,730	83,32,730	Demand under IT Act	No	Yes	0.010%	-	-	-	-	
2	The Assistant Commissioner of CGST & CX, Ranchi North Division, Ranchi	Central	21/01/20	11,02,82,49,975	3,88,98,18,720	Duty Forgone	No	Yes	4.676%	-	-	-	7,13,84,31,255	
3	Deputy Commissioner of Customs, JNCH	Central	24/01/20	52,61,52,877	52,61,52,877	Duty Demand due to default in Fulfilment of export obligations	No	Yes	0.632%	-	-	-	-	
4	Kolkata Port Trust	Central	13/02/20	2,49,90,23,647	2,49,90,23,647	Port Dues	Under Dispute	Under Dispute	3.004%	-	-	-	-	
5	Deputy Commissioner of State Taxes, Palamu Circle	State	19/03/21	24,84,140	24,84,140	Electricity Dues	No	Yes	0.003%	-	-	-	-	
6	Jt. Commissioner of Income Tax(OSD), Central Circle - 1(3), Mumbai	Central	30/05/22	4,07,39,92,490	4,07,39,92,490	Demand under IT Act	No	Yes	4.897%	-	-	-	-	